

MR. CHAIRMAN: Mr. Deo, you may continue your speech on the next day of non-official business.

Now, Mr. Patel is to lay certain papers on the Table of the House.

18.07 hrs.

PAPERS LAID ON THE TABLE—  
Contd.

NOTIFICATIONS UNDER CENTRAL EXCISES  
AND SALT ACT, CUSTOMS ACT AND  
CENTRAL EXCISE RULES, ETC.

THE MINISTER OF FINANCE  
AND REVENUE AND BANKING  
(SHRI H. M. PATEL) : I beg to lay  
on the Table:—

(1) A copy each of the following  
Notifications under section 38 of the  
Central Excises and Salt Act,  
1944:—

(i) The Central Excise (Fifteenth Amendment) Rules, 1977 published in Notification No. 232/77-C.E. in Gazette of India dated the 15th July, 1977.

(ii) The Central Excises (Sixteenth Amendment) Rules, 1977 published in Notification No. 234/77-C.E. in Gazette of India dated the 15th July, 1977.

[Placed in Library. See No. LT-5/19/77.]

(2) A copy each of the following  
Notifications under section 159 of  
the Customs Act, 1962:—

(i) Notifications Nos. 148/77-Customs to 151/77-Customs and 153/77-Customs to 155/77-Customs (Hindi and English versions) published in Gazette of India dated the 15th July, 1977.

(ii) Notifications No. 152/77-Customs published in Gazette of India dated the 15th July, 1977.

(3) An explanatory memorandum in respect of the Notifications mentioned at items (2) above.

[Placed in Library. See No. LT 720/77]

(4) A copy each of the following  
Notifications issued under the  
Central Excise Rules, 1944:—

(i) Notifications No. 215/77-C.E., 219/77-C.E. to 222/77-C.E. 224/77-C.E. 225/77-C.E. to 228/77-C.E. to 231/77-C.E., 236/77-C.E., 243/77-C.E. to 245/77-C.E. and 249/-C.E. (Hindi and English versions) published in Gazette of India dated the 15th July, 1977.

(ii) Notification Nos. 216/77-C.E. to 218/77 C.E., 223/77-C.E., 226/77-C.E., 227/77-C.E., 233/77-C.E., 235/77-C.E., 237/77-C.E. to 242/77-C.E. and 246]77-C.E. published in Gazette of India dated the 15th July, 1977.

(5) An explanatory memorandum in respect of Notification Nos. 215/77-C.E. to 246/77-C.E. , and 249/77-C.E mentioned at items (1) and (4) above.

[Placed in Library. See No. LT-720/77]

18.10 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday the 16th July, 1977/ Asadha 25, 1899 (Saka).